

Title: Introduction of the Custodial Crimes (Prevention, Protection and Compensation) Bill, 2001.

15.41 hrs.

SHRI G.M. BANATWALLA (PONNANI): Mr. Chairman, Sir, I beg to move for leave to introduce a Bill to provide for prevention of and protection against custodial crimes for compensation in cases of custodial offences, for appointment of Vigilance Commissioner and District Vigilance Commissioners for custodial offences and for matters connected therewith or incidental thereto

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to provide for prevention of and protection against custodial crimes for compensation in cases of custodial offences, for appointment of Vigilance Commissioner and District Vigilance Commissioners for custodial offences and for matters connected therewith or incidental thereto. "

The motion was adopted.

SHRI G.M. BANATWALLA: Sir, I introduce the Bill.

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